

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) and (b) No Sir. The Central Electricity Authority (CEA) have informed that no proposal for concurrence of Gundia Hydro Electric Project in Hassan District of Karnataka is pending with them for approval. However, CEA have also informed that the Detailed Project Report (DPR) of Gundia Hydro Electric Project (2 x 200 MW), located in Hassan and Dakshina Kannada District of Karnataka was submitted by Karnataka Power Corporation Ltd. (KPCL) to CEA in July, 2006 for concurrence. In the absence of essential inputs/clearances, the DPR could not be processed for concurrence and was returned to KPCL by CEA on 11.08.2006. An Addendum to the DPR was submitted by KPCL in October, 2007 which had major changes from the original DPR. KPCL envisaged development of the project in two Phases; KPCL also changed the type of Turbine from Francis to Pelton wheel. Some of the Geological investigations were also not carried out by KPCL. Due to non-resolution of various issues, the DPR was again returned to KPCL on 17.01.2008 with the request that revised DPR may be submitted to CEA after carrying out the requisite Geological investigations and incorporating the necessary changes and resolution of various outstanding issues.

Kutir Jyoti Programme

1033. SHRIMATI BRINDA KARAT: Will the Minister of POWER be pleased to state:

(a) the number of rural BPL households given free electricity connections, as per the norms of Kutir Jyoti Programme; and

(b) how much grant was allocated by Government for this scheme during the last two financial years?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) Kutir Jyoti Programme has been subsumed under Rajiv Gandhi Grameen Viduytikaran Yojana (RGGVY), which was launched in April, 2005. Since then, 2027525 connections have been provided to BPL households as per norms of Kutir Jyoti Programme.

(b) During the financial year 2005-06 Rs. 562.16 crore and during the financial year 2006-07 Rs. 3381.13 crore were disbursed to States under RGGVY.

Allocation of power to Gujarat

1034. SHRI JAYANTILAL BAROT:

SHRI KANJIBHAI PATEL:

SHRI SURENDRA MOTILAL PATEL:

Will the Minister of POWER be pleased to state:

(a) whether it is a fact that Government has reduced the unallocated quota of power by 210 MW in February, 2006 from the Central Generating Stations in Gujarat and restored only 55 MW in 2007;

(b) if so, whether the Gujarat Government has represented for restoration of the remaining quota of 155 MW; and

(c) if so, the reaction of the Government thereto?

THE MINISTER OF POWER (SHRI SUSHIL KUMAR SHINDE): (a) to (c) The unallocated power of Central Generating Stations is limited and fixed, any modifications are possible through adjustment of allocation generally within the States/UTs in the region keeping in view the emergent or seasonal nature of the requirement, the relative power supply position, utilisation of existing generation resources, performance and payment capacity.

The allocation of power from unallocated quota of Central Generating Stations (CGSs) in Western Region (WR) and Eastern Region (ER) was revised in February 06 and power to the tune of 151 MW was allocated to more deficit States/UTs in the Region by reducing the allocation of Gujarat and Goa, due to their relatively comfortable position. Subsequently, keeping in view the request of Gujarat for allocation of additional power and relative power supply position of WR constituents, the allocation to Gujarat out of this quota was enhanced by 5% (around 55 MW) in January, 07.

The Government of Gujarat had requested for reinstating their unallocated power to the previous level. The reasons for reductions in the allocation have been communicated to the State Government. The Government of Gujarat has reiterated its stand. The allocation of unallocated power of CGSs is reviewed and revised from time to time as already indicated above.

Coverage of RGGVY

1035. SHRI B.S. GNANADESIKAN: Will the Minister of POWER be pleased to state:

(a) the number of rural beneficiaries who have been provided electricity under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) during the last three years, State-wise;

(b) whether Government proposes to double the number of beneficiaries under this scheme during the Eleventh Five Year period; and

(c) the steps taken by Government in this regard?

THE MINISTER OF POWER (SHRI SUSHIL KUMAR SHINDE): (a) The implementing states have reported release of 2412408 rural household connections (including 2002840 BPL household connections) under RGGVY as on 15th February 2008. State-wise and year-wise number of rural household connections released are given in the enclosed statement (See below)

(b) and (c) After comprehensive review and evaluation of RGGVY programme implemented during 10th Plan period, the Govt. has accorded approval for continuation of RGGVY during 11th Plan period with capital subsidy of Rs. 28000 crore, for attaining the goal of providing access to electricity to all rural households electrification of about 1.15 lakh un-electrified villages and electricity connections to 2.34 crore BPL households by 2009.

The said targets for providing access to electricity to all rural households and electrification of BPL households remain the same as envisaged at the time of launch of RGGVY in April 2005.